

List of case record in 1 Sheet

Filing no.A.B.A.-8309/2020

Md. Samir & Anr.

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Shravan Kumar

Defects

6. (b) Provision of law may be corrected.
9. (i) Alleged section in para-1 may be verified/corrected.
(ii) ABP no. may be verified and corrected in para-5 and its sub para.